

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 251 OF 2015 &
IA NO. 403 OF 2015**

Dated: 29th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

State Load Dispatch Center U.P. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Proxy counsel for
Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. M.G. Ramachandran
Mr. Vishal Gupta for R.2

Mr. Amit Kapur
Mr. Vishal Anand
Mr. Sambit Panja for R.3

ORDER

**IA NO. 403 OF 2015
(Appl. for stay)**

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/mk